

cerned with the question, information available with them is as follows:—

(a) Yes Sir.

(b) Government Telegraph Department and M/s. Shri Gopal Paper Mills, Jagadhari sustained losses due to this incident to the tune of Rs. 1,000 and Rs. 75,000 respectively.

(c) A Truck utilised for transporting 'Bhadhar' Grass from the forest to the Mill Depot misfired, whereby the grass caught fire. The fire spread instantaneously due to strong wind blowing at the time.

#### Sugar Market in Aden

4465-D. Shri P. C. Borooah: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the attention of Government has been drawn to the news-item in the Economic Times of 23rd April, 1961 regarding the possibility of India losing her sugar market in Aden on account of irregular shipments; and

(b) if so, what steps have been taken by Government to improve the position?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) Yes, Sir.

(b) Shipments of sugar sold to Aden have been regular except for some dislocation in shipment in January last owing to the cancellation of one steamer. The cause of the delay in shipment in this particular case was explained to the buyers who agreed to extension of time. Supplies were made within the extended time.

12.05 hrs.

#### MOTION FOR ADJOURNMENT

##### MISSING I. A. F. DAKOTA AIRCRAFT

Mr. Speaker: I have received notice of an adjournment motion from Shri Braj Raj Singh:

"Reported missing of an Indian Air Force aircraft near Kumaon

Hills in the thick Terai forests. The Dakota, it is alleged, was on routine flight. It is feared that the crew and the aircraft both are not traceable. It is a matter of serious concern."

The Minister of Defence (Shri Krishna Menon): A Dakota aircraft with four air crew and five ejection crew took off from Agra at 6.45 hours on the 1st of May, 1961 on a supply dropping mission. The aircraft was reported to be missing at 12 hours because it had fuel to go till 12 hours and had not returned by that time. It was, therefore, reported missing. The full search procedure according to the regulations was put into operation and an army detachment with an ambulance proceeded to the scene after a report was received that the aircraft had been found in a particular area. It was found that these rumours and reports were not reliable. The crashed aircraft has not been located nor is there any news where the crash could have taken place. The full operation of search continues by helicopter. These operations started on the 1st of May and were continued the whole day yesterday and they are still continuing. The civilian authorities and the Army are also assisting in the search and their co-operation and their joint endeavours to locate the aircraft will continue until it is found or there is no hope of finding it.

Shri Braj Raj Singh (Ferozabad): May we be assured that it has nothing to do with our border dispute in our northern border?

Mr. Speaker: He wants to know whether there has been any action and it has been shot down and whether it has any relation to our border dispute with China.

Shri Krishna Menon: I have said that it was on a supply dropping mission and it was a transport aircraft.

Shri Tyagi (Dehra Dun): Was it provided with wireless communication facilities and, if so, until what

[Shri Tyagi]

point was contact established with that plane?

**Shri Krishna Menon:** It had all the usual communication facilities that a Dakota has—no more and no less. It was on a normal supply dropping mission. The information in regard to the area and other details are marked on my paper as 'classified'; so I am unable to give any more information.

**Shri M. R. Krishna (Karimnagar—Reserved-Sch. Castes):** May I know whether this aircraft was carrying supplies to be dropped on the border?

**Dr. Ram Subhag Singh (Sasaram):** That is what he said.

**Shri Krishna Menon:** What is exactly what I said. The information in regard to the location and direction is marked 'classified' and therefore, I am not able to give any more information at this stage.

**Mr. Speaker:** It was carrying supplies to those in the border. I do not give my consent to this adjournment motion.

12.09 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

**POOLING ARRANGEMENTS BETWEEN THE INDIA BRITISH AND EUROPEAN SHIPPING COMPANIES**

**Shri Raghunath Singh (Varanasi):** Sir, under Rule 197, I beg to call the attention of the Minister of Transport and Communications to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The pooling arrangements between the India, British and European Shipping Companies".

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** From information available to the Government it is understood that since

March, 1960, the Indian Lines operating liner services in the India/UK/Continent trade had been carrying on negotiations with the representatives of the concerned Conferences in order to arrive at a mutual agreement in regard to the share to be allocated in the coming years to Indian Lines of the Conferences both in the India/UK and India/Continent trades. These negotiations are reported to have resulted in the following broad agreements being reached in November 1960:—

- (1) *India/UK trade:* Indian Lines will initially be entitled to a share of 30 per cent of the money pool with an escalation increase of 1 per cent per year going upto 40 per cent in 10 years.
- (2) *India/Continent trade:* The Indian Lines will be entitled to a share of 40 per cent of the money pool.

The pooling arrangements have come into force with effect from the 1st January, 1961.

12.11 hrs.

**PAPERS LAID ON THE TABLE**  
**SHIPPING DEVELOPMENT FUND (LOANS) RULES**

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** Sir, I beg to lay on the Table a copy of the Shipping Development Fund (Loans) Rules, 1961 published in the Notification No. G.S.R. 494, dated the 8th April, 1961 under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-2924/61].

**STATEMENT re: SETTING UP OF KRISHNA-GODAVARI COMMISSION**

**The Deputy Minister of Irrigation and Power (Shri Hathi):** Sir, I beg to lay on the Table a statement on